

facilities for operation of international flights and making it as a regional hub for operating regular and charter flights to various airports. Further recommendations include construction of new Airports at Tura, Lengpui, improvement of airports at Agartala, Dibrugarh, Lilabari, Silchar, Dimapur and Umroi Airport and development of specific highways in the region.

The Ministry of Tourism has prioritised 77 tourism projects amounting to Rs. 1603 lakhs for Central Financial Assistance during 1998-99 after discussions with the respective State Governments of North Eastern Region. The special projects identified for assistance during the year are: (a) Tourist Village Chumu ke dema, Nagaland, (b) Eco-Tourism Resort at Majoli, Assam, and (c) Development of Menchuka, Arunachal Pradesh as special Tourism Area.

(d) In order to attract private investment in the Tourism Sector in the region, Ministry of Tourism has identified Shillong, Guwahati, Kaziranga, Tawang as a Travel Circuit for the purpose of providing interest subsidy at enhanced rate of 5%.

Linguistic people in Delhi

*149. SHRI A. VIJAYA RAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state the linguistic people living in Delhi in 1991, 1993, 1995 and 1997, each separately, year-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI):

The Distribution of population of Delhi by language as per 1991 census is given below:

	Language	Number of speakers
	Delhi	9,420,644
1.	Hindi	7,690,631
2.	Punjabi	748,145
3.	Urdu	512,990
4.	Bengali	121,938
5.	Tamil	84,873
6.	Malayalam	64,952

	Language	Number of speakers
7.	Sindhi	37,381
8.	Gujarati	26,732
9.	Nepali	26,390
10.	Telugu	22,882
11.	Marathi	20,393
12.	Oriya	13,099
13.	Kashmiri	11,360
14.	Kannada	9,923
15.	Lahnda	4,281
16.	Dogri	4,186
17.	English	3,622
18.	Assamese	2,730
19.	Konkani	2,518
20.	Tibetan	1,666
21.	Sanskrit	587
22.	Arabic/Arbi	492
23.	Bhili/Bhilodi	404
24.	Kurukh/Oraon	255
25.	Gondi	251
26.	Manipuri	221
27.	Santali	214
28.	Tulu	209
29.	Khandeshi	205
30.	Lushai/Mizo	176
31.	Khasi	90
32.	Munda	87
33.	Mundari	69
34.	Adi	63
35.	Kharia	56
36.	Bodo/Boro	39
37.	Coorgi/Kodagu	31
38.	Tangkhul	31
39.	Tripuri	29
40.	Garó	27
41.	Kinnauri	26
42.	Kabui	24
43.	Bhotia	22
44.	Thado	20
45.	Korwa	18
46.	Paite	18
47.	Lahauli	13
48.	Angami	12
49.	Ao	11
50.	Bhumij	10
51.	Ho	10
52.	Kuki	10
53.	Nissi/Dafla	10
54.	Tangsa	10
55.	Karbi/Mikir	8
56.	Seema	8

Language	Number of speakers
57. Mishmi	7
58. Gangte	6
59. Lepcha	6
60. Mao	6
61. Konda	4
62. Korku	4
63. Hmar	3
64. Lakher	3
65. Pochuri	3
66. Anal	2
67. Dimasa	2
68. Kolami	2
69. Gadaba	1
70. Khezha	1
71. Koda/Kora	1
72. Lotha	1
73. Monpa	1
74. Nicobarese	1
75. Rengma	1
76. Zeliang	1
Total of other Languages	6,130

SOURCE: Paper I of 1997-Language, Table C-7, Census of India 1991, Series-I-India

2. The Language Data for the years 1993, 1995 and 1997 are not available as no census has been conducted during these years.

दिल्ली में घरेलू गैस सिलेंडरों की कालाबाजारी

*150. श्री रमा शंकर कौशिक:

प्रो० रामगोपाल यादव:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली, विशेषकर पूर्वी दिल्ली में घरेलू गैस सिलेंडरों की कालाबाजारी घड़ल्ले से अभी भी जारी है;

(ख) यदि हां, तो क्या सरकार ने इसके खिलाफ कोई कार्यवाही की है, यदि हां, तो कार्यवाही का क्या परिणाम निकला; और

(ग) यदि नहीं, तो दिनांक 25 अगस्त, 1998 के "राष्ट्रीय सप्ताह" में प्रकाशित समाचार पर सरकार की

क्या प्रतिक्रिया है और सरकार किस प्रकार की कार्यवाही करने का विचार रखती है?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री के० राममूर्ति): (क) और (ख) सार्वजनिक क्षेत्र की तेल कंपनियों ने रिपोर्ट भेजी है कि हाल में पिछले दिनों उन्हें दिल्ली में घरेलू गैस के सिलेंडरों की कालाबाजारी की शिकायत नहीं मिली है। तो भी, सरकार ने कदाचारों की गुंजाइश पर नियंत्रण करने के लिए मई, 1998 में विपणन अनुशासन दिशानिर्देशों को और कड़ा बना दिया है।

(ग) जहां तक 25 अगस्त, 1998 के समाचार का संबंध है, तेल कंपनियों ने रिपोर्ट भेजी है कि शिकायतें तथ्यों पर आधारित नहीं है।

Crimes on running trains

*151. SHRIMATI KAMLA SINHA:
PROF. A. LAKSHMI SAGAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and nature of crimes committed on the running trains since the beginning of 1998 and the Zones which have shown increasing trend; and

(b) the measures taken by Government to check the growing crimes on the running trains and to provide safety to life and property of the passengers?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Available information in regard to crimes in running trains during January to October, 1998 is given below:—

(i) Robberies	169
(ii) Dacoities	62
(iii) Murders	17

There were also some cases of theft of mail in trains. The figures of crimes in running trains are not maintained Railway Zone-wise at the Central level.

The registration, investigation, detection and prevention of crimes in running trains is the responsibility of the Government Railway Police (GRP), which functions under the control of the respective State Governments. The Central Government has been advising the State Governments, from time to time, to take neces-